

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.09.2019**

**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG
Infra Build Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present: Counsel for the Petitioner.

**Mr. Vivek Khali, Mr. Parth Kaushik, Mr. Sandeep Bhuraria
and Mr. Aman Anand, Advocates for the Respondent.**

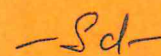
ORDER

Arguments heard. Reserved for orders.

Short synopsis be filed by both the parties within 1 week from today.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**